

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 54

**Transfer Petition 1/MB/2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.11.2022**

NAME OF THE PARTIES: - **VYADESHWAR TECHNOLOGY SERVICES LIMITED**

*Appearance (via video-conference):*

For the Applicant : Adv. Shyam Kapadia a/w Adv. Ajit Singh  
Tawar i/b Ajit Singh Tawar & Co.

Section 230-232 of the Companies Act, 2013

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ORDER

Due to paucity of time, the matter could not be taken up today. Therefore, list this matter on Board on 03.01.2023, for further consideration and hearing.

**Sd/-**

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SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare